

C. A. T. Bench, JAIPUR

Date of Order

Orders

15/4/93.

Mr. J. K. Karsnik - Counsel for applicant.

Mr. S. C. Sethi - Counsel for respondents.

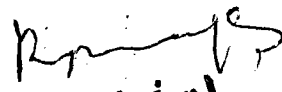
The case may be listed at the stage of direction for final hearing on 16/2/93.

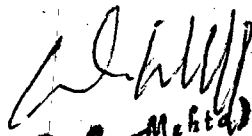
OA 435/90

is listed on 16.2.93 for hearing 2/1

9/10/193

Revised on 2/10/193


(B. B. Mahajan)
Member (Adm.)

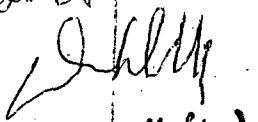

(D. L. Mehta)
Vice-Chairman

16.2.93

Mr. J. K. Karsnik - Counsel for applicant
Mr. S. C. Sethi - Brief before of Counsel for respondent No. 4
Mr. G. S. Bafna - Counsel for respondent No. 1 & 3

OA has been disposed of by a Common Order which has been pronounced in the open Court.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

Final Judgment in file no OA 435/90 moved Ballabh Sharma
16/3/93

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